

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 17.10.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	S.C.15037/2019	P.P.	M.P.
2	R.A.15039/2018	T.K.R.	M.K.S.
3	R.A.15104/2019	T.K.S.	A.H.V.
4	R.A.15030/2013	D.N.N.	A.R.S.R.
5	R.A.15050/2014	V.Vishwanatha	A.N.N.
6	R.A.15003/2014	A.R.S.R.	D.N.N.
7	R.A.15017/2019	L.K.R.	A.R.S.R.
8	M.A.15026/2019	D.L.K.	R.M.G.
9	M.C.15036/2020	Pradeep B.N.	
10	M.C.15154/2020	Rajanna V.	
11	M.C.15152/2020	N.Krishanappan	
12	A.P. 15002/2020	B.V.P.A.	H.P.B.V.
13	M.C.15046/2020	Kirshnaswamy	B.M.G.
14	M.C.15117/2020	M.C.S.	S.N.
15	M.C.15112/2020	N. Ramesh	D.N.N.
AFTERNOON SESSION			
1	M.A.15010/020	N. Ramesh	
2	M.C.15105/2020	Amarendra	C.K.S.
3	Ex 15001/2020	Harsha R.	A.R.P.
4	Ex 15002/2020	Harsha R.	
5	Ex 15003/2020	Harsha R.	
6	Ex 15004/2020	Harsha R.	
7	Ex 15005/2020	Harsha R.	
8	Ex 15006/2020	Harsha R.	
9	Ex 15007/2020	Harsha R.	
10	Ex 15008/2020	Harsha R.	
11	CrI.Misc. 15150/2020	V. Raghavendra	P.P.
Judgment \ Orders			
1	CrI.Misc.15147/2020	M. Ramaswamy	P.P.
2	CrI.Misc.15148/2020	C.S. Satish kumar	P.P.

3	CrI.Misc.15149/2020	C.S. Satish kumar	P.P.
4	CrI.R.P. 15004/2020	S.G. Pathasarathy	
5	CrI.A. 15017/2019	K. Govindaraju	

In the court of II ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 17-10-2020.

MORNING SESSION			
EVIDENCE			
Case No.			Plaintiff / Defendants Name
1.	O.S.	68/08	Lakshamma V/s. Pillamuniyappa
2.	O.S.	425/11	Narayanappa V/s. Kempaiah
3.	O.S.	614/17	Subbanna V/s. Anjinappa
Hearing / Arguments			
4.	O.S.	587/10	Sadar Sab V/s. Sheikh Noorulla
5.	O.S.	519/17	Basavaraju V/s. Munirajamma
6.	O.S.	435/13	Premakumari V/s. Narayanaswamy
7.	O.S.	492/20	Padmavathi V/s. Govindaraju
8.	O.S.	556/13	C. Hanumantha Gowda V/s. Naikar Ranjan
9.	O.S.	502/10	Sannamma V/s. Kempaiah
10.	O.S.	1138/07	Akkayamma V/s. Anche Anjinappa
11.	O.S.	487/10	Kempamma V/s. Chikkakempanna
12.	O.S.	1068/06	Venkatappa V/s. Nanjappa
13.	O.S.	277/17	Gowramma V/s. Akkayamma
14.	O.S.	6/16	G. Manjunatha Raju V/s. P. Krishnappa
15.	O.S.	480/17	Ramakrishnappa V/s. Maheshappa
AFTERNOON SESSION			
Hearing / Arguments			
16.	O.S.	1206/06	Prasad V/s. Umadevi
17.	O.S.	582/17	Hemanna V/s. Mariyappa
18.	O.S.	549/14	Hastinal Sisodila V/s. Narayanaswamy
19.	O.S.	482/11	Attalaya V/s. Lagumayya
20.	O.S.	243/17	Yellammam V/s. Jayaramegowda
21.	F.D.P.	18/13	Ammayamma V/s. Kanthamma
22.	F.D.P.	20/14	Narayanamma V/s. Muniyamma
23.	O.S.	338/13	Babu V/s. Ravichandrachetty
24.	O.S.	480/13	Rajanna V/s. Munikrishnappa
25.	O.S.	160/10	Bhagyamma V/s. Narayanappa
New Suits - Plaintiff/Defendants Name			
26.	O.S.	785/20	- N. Murali V/s. Venkatalakshamma
27.	O.S.	788/20	- Rajamma V/s. Lakshamma
28.	O.S.	791/20	- Bharathi V/s. Ashwathamma
29.	O.S.	794/20	- Rathamma V/s. Ramamurthy
30.	O.S.	797/20	- Akkayamma @ Muniakkayamma V/s. Muniyamma

II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP issued by
Hon'ble High Court of Karnataka.

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, dated 17-10-2020

**MORNING SESSIONS
HEARING**

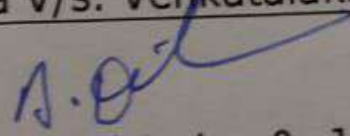
Case No.			Plaintiff / Defendants Name
1.	O.S.	673/18	- Chikka Venkatappa V/s. Venkateshaiah
2.	O.S.	247/19	- Sarojamma V/s. Munikrishnappa
3.	O.S.	498/19	- Nagraj V/s. Muniyapa
4.	O.S.	139/20	- Rathnamma V/s. Ramaiah
5.	O.S.	1623/06	- Gopala V/s. Nanje Mariyappa
6.	O.S.	280/15	- Ramesh V/s. Vanajakshi
7.	O.S.	1789/06	- Ramakrishna V/s. Sumitramma
8.	O.S.	583/11	- Sarojamma V/s. Veena
9.	O.S.	76/15	- Muniraju V/s. Chikkappaiah
10.	O.S.	783/08	- C.Rajanna V/s. The state of Karnataka
11.	O.S.	788/08	- K.Muniyappa V/s. The state of Karnataka
12.	O.S.	114/20	- M. Srinivasa V/s. Vasudevamma

New Suits - Plaintiff / Defendants Name

13.	O.S.	792/20	- Doddavenkatappa V/s. Narayanaswamy
14.	O.S.	795/20	- Kamala.V V/s. S.L.Geetha
15.	O.S.	798/20	- Munilakshamma V/s. Muniyappa

AFTERNOON SESSION

16.	O.S.	110/17	- Parvathamma V/s. Akkayamma
17.	O.S.	1754/06	- Rangamma V/s. Kere Muniyappa
18.	O.S.	116/15	- Sunanda V/s. Girija Devi
19.	O.S.	871/08	- Dilshad V/s. Mammusabi
20.	O.S.	581/06	- Shivakumar V/s. Chikka Veerappa
21.	O.S.	1082/19	- Mahammed Fayaz V/s. Munireddy
22.	O.S.	1073/19	- Waseem Ahmed V/s. Munireddy
23.	O.S.	1078/19	- Mohammed Fayaz V/s. Krishnappa
24.	O.S.	1076/19	- Syed Waseem Ahmed V/s. Krishnappa
25.	O.S.	1080/19	- Mohammed Mukthyar V/s. H.R. Gowda
26.	O.S.	68/11	- Ramakrishna V/s. Channarayappa
27.	O.S.	76/06	- Narayanappa V/s. Venkataramanappa
28.	O.S.	115/14	- Munjula V/s. Muniyamma
29.	O.S.	7/12	- Rajashekara Reddy V/s. Anjinappa
30.	O.S.	658/08	- Ashwathamma V/s. Venkatalakshamma


Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, **Dated 17-10-2020.**

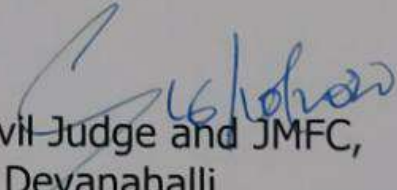
MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	365/10	Jayamma V/s. Marakka
2.	O.S.	694/19	Manjunath V/s. Muniyamma
3.	O.S.	547/15	Balaiah V/s. Balappa
4.	O.S.	848/14	Krishnachari V.s Nanjamari
5.	O.S.	544/16	Rangamma V/s. Rathnamma
6.	O.S.	164/09	Muniyamma V/s. Munivenkatamma
7.	O.S.	195/18	Gangamma V/s. Chikkamuniyamma
8.	L.A.C.	20/13	Muniyappa V/s. S.L.A.O.
9.	Misc.	9/18	Swetha Gowda V/s. Krishnappa
10.	F.D.P.	31/14	Kempamma V/s. Kalamma
11.	L.A.C.	1/07	Venkatappa V/s. S.L.A.O.
12.	Misc.	16/15	Venkateshwaralu V/s. Venkaramanappa
13.	O.S.	458/18	State Bank of India V/s. Venkataramanappa
14.	O.S.	817/19	Krishnappa V/s. Gowda .D.S.
15.	O.S.	683/14	Ashwathamma V/s. Kempamma
AFTERNOON SESSION			
16.	O.S.	142/18	Annayappa V/s. Veerabhadrappe
17.	O.S.	1939/06	Lakshman V/s. Gopamma
18.	O.S.	162/18	Shobha V/s. Himtharam
19.	F.D.P.	30/14	Dodda Appaiah V/s. Muniraju
20.	Ex.	10/15	Kempanna V/s. Bathyappa
21.	Misc.	1/13	Kothur Anjaneyulu V/s. Prakash
22.	O.S.	579/15	Bhagyamma V/s. Narasimhaiah
23.	O.S.	286/18	Shekar V/s. Shravana Kumar
24.	O.S.	201/12	Kaveramma V/s. Muniyelaga
25.	O.S.	685/14	Rathnamma V/s. Ramesha
26.	O.S.	1976/06	Narayana V/s. Byrappe
New Suits - Plaintiff/Defendants Name			
27.	O.S.	787/20	- Muniraju .N V/s. Kadiramma
28.	O.S.	790/20	- Sonnamma V/s. H.V. Narayanaswamy
29.	O.S.	796/20	- Mamatha V/s. A.M. Siddappa
30.	O.S.	799/20	- Ramakrishnappa V/s. Jayamma

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP
issued by Hon'ble High Court of Karnataka

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 17-10-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>HEARING</u>
1. C.C.5637/2016	1.O.S.199/2007
2. CMIS 89/2020	2.O.S.713/2012
3. C.C.3677/2020	3.O.S.431/2008 431/18
4. PCR /20 (Kantharaj N.R	4.O.S.25/2019
<u>EVIDENCE</u>	<u>NEW SUIT</u>
5.O.S.451/2014	5.O.S.463/20 (Ramakrishnappa
6.C.C.2291/2012	
7.C.C.2767/2012	
8.C.C.3044/2012	
9.C.C.1457/2012	
10.C.C.1611/2012	
11.C.C.1637/2012	
12.C.C.2083/2012	
13.C.C.2444/2012	
14.C.C.2749/2012	
15.PCR 124/2020	


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,
Devanahalli Cause List Dated 17-10-2020**

AFTERNOON SESSION
<u>CIVIL AND CRIMINAL CASES</u>
<u>HEARING/ARGUMENTS</u>
1. O.S.248/2020
2. O.S.378/2020
3. O.S.344/2008
4. O.S.248/2010
5. Mis.3/2011
6. Ex.7/2011
7. O.S.864/2011
8. O.S.868/2011
9. C.C.3635/2016
10. C.Mis..../2020 (Nazeer Khan)
<u>EVIDENCE</u>
11. O.S.704/2008
12. Mis.18/2009
13. O.S.382/2009
<u>NEW SUITS</u>
14. O.S.462/2020 (N.Manjunath)
15. O.S.464/2020 (K.Nataraj)

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
16/10/2020
Addl. Civil Judge and JMFC,
Devanahalli.